

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 213 of 2012

Dated : 17th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.2
Mr. S. Vallinayagam in R.4
Mr. R.B. Sharma for R.8, R.41 & R.46

ORDER

Post the matter for hearing on **08.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt